

DIVISION BENCH

ITEM NO.115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.225/2024 IN CP (IB) No.31/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MAHAVEER MEDICARE V/S M/S RANCOM HEALTHCARE PVT LTD.
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anuj Kumar, Adv.

: For the Applicant in IA No.225/2024

ORDER

IA No.225/2024

- 1.** This application has been filed U/s 19(2) of the Code.
- 2.** Let the notices be issued to Respondents.
- 3.** Reply, if any, be filed within a period of two weeks. It is expected that the respondents would co-operate fully with the Resolution Professional in supplying all requisite information and documents as would be necessary and demanded by the RP in order to collate all the information and for the purpose of consolidation of the Corporate Debtor estate.
- 4.** The matter is adjourned for further hearing on 7th June, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

3rd May, 2024

*Avaneesh Kumar Singh
(Stenographer)*